

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.117(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

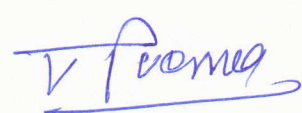
NAME OF THE PARTIES: Mr. Sunil Dubey


V/s.


M/s. Brand Connect Communication (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	M.S. - Bhardway a/w V.P. Verma	Adv. for petitioner R-3	
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②	Dr S.K. Jain	PCS for petitioner	
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③	CS Sujit R. Indore	Respondent no. 2 & 4	
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Order

C.P No. 117/397-398/CLB/MB/MAH/2014

1. Ld. Counsels/PCS from the side of the Petitioner are present. Ld. Advocate/CS from the side of Respondents No. 2, 3 & 4 are present.
2. From the side of R-4 certain "Added documents" have been filed; hence the Petitioner is seeking time for Rejoinder if deem fit. It has also been mentioned that a connected CP No. 01/2015 is also pending for disposal.

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3. The matter is adjourned to 22.09.2016, duly communicated to both the sides. Registry is directed to put up CP No. 01/2015 for hearing, if pending for disposal, along with this C.P.

Dated: 24th August, 2016.

M. K. Shrawat
M. K. SHRAWAT
Member (Judicial)